



**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench**

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 05th March 2025

NOTICE

Please take notice that the next date of hearing in the following matters in Chennai Bench is **07.03.2025**

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 89/2025 For Stay IA No. 250/2025 To dispense with IA No. 251/2025	Riju Ravindran Suspended Director & Promoter of Think and Learn Pvt. Ltd. Vs Pankaj Srivastava, IRP of Think and Learn Pvt. Ltd. & 3 Ors.	Mr. Adarsh Ramanujan	Mr. Thriyambak J Kannan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in